

ITEM NO.2

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 1028/2025 in SLP(Crl) No. 2122/2025

JAILAL RAJBHAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

FOR ADMISSION AND IA No. 66712/2025 - RESTORATION

Date : 14-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Deepak Yadav, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Bharat Chaudhary, Adv.
Ms. Monika Chaudhary, Adv.
Ms. Vinita, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Adjournment is sought on the ground that the learned arguing
counsel for the petitioner has some personal difficulty.

The matter is adjourned.

Re-list on 23.09.2025.

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)